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Title : * h Papers laid on the Table by members/Ministers

12.16 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): I beg to lay on the Table

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum Society, Allahabad, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum Society, Allahabad, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 2483/05)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay on the Table --

(1) A copy of the Railway Red Tariff (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 479 (E) in Gazette of India dated the 19th July, 2005, under section 199 of the Railways Act, 1989.

(Placed in Library. See No. LT 2484/05)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 21 of the Railway Protection Force Act, 1957:-

(i) The Railway Protection Force (Amendment) Rules, 2004 published in Notification No. G.S.R. 313 in Gazette of India dated the 18th September, 2004.

(ii) The Railway Protection Force (Amendment) Rules, 2004 published in Notification No. G.S.R. 649 (E) in Gazette of India dated the 30th September, 2004.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 2485/05)
